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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + W.P.(CRL) 55/2023 & CRL.M.A. 628/2023, CRL.M.A. 22384/2024 BHUPINDER SINGH SAWHNEY .....Petitioner
  - Through: Mr. Aditya Gauri, Mr. Amar Vivek, Ms. Damini Stestha, Mr. Anant Jain, Ms. Harshita Gulati and Mr. Arpit Singh, Advocates.

## versus

YOGESH TRADING COMPANY & ORS. .....Respondents Through: Mr. Sanjeev Goyal and Ms. Shruti Bansal, Advocates for R-1. Ms. Kirti Garg, Advocate for R-4. Mr. Abhimanyu A. Walia and Mr. Aryan Malik, Advocates for R-7. Mr. Apratim Animesh Thakur, Mr. Yash Pratap, Mr. Shreshth Beniwal and Ms. Ankita Rawat, Advocates for R-8.

## CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA <u>O R D E R</u> 08.04.2025

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1. It is already 04:30 PM. Due to paucity of time, it is not possible to take up this matter today.

- 2. Re-notify on 12<sup>th</sup> August, 2025.
- 3. Interim order(s), if any, to continue.

SANJEEV NARULA, J

**APRIL 8, 2025** *d.negi*